

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

DFR No.2980 of 2013

In

Appeal Nos. 01 of 2012, 02 of 2012 & 05 of 2012

Dated: 23th January, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

Gujarat State Petroleum Corporation Ltd. ... Appellant (s)

Versus

Gail India Limited & Ors. ... Respondent (s)

Counsel for the Appellant (s): Mr. C.S. Vaidyanathan, Sr.Adv.,
Mr.Piyush Joshi,
Mr. Aspi Kapdia,
Ms. Sumati Yadava &
Mr. Simon Benjamin for GSPCL

Counsel for the Respondent (s): Mr. Rajat Navet for IOCL and
BPCL
Mr. M.G. Ramachandran with
Mr. Ankit Jain for GAIL

ORDER

(ON BEING MENTIONED)

We have heard the learned Senior Counsel for the parties. Registry is directed to number the application and post the matter on 29.01.2014.

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

pr/rt